

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

SUPPLEMENTARY CAUSE LIST FOR DATE: 14/02/2018 (Wednesday)

S.No.	File No.	Case Particulars	Purpose
1	168	Wital see Marketing Limited (Objection)	Arguments
2	400	Vallabh s/o shri Shivnarayan Patidar (Objection)	Arguments
3	401	Narayn Singh s/o Road ji (Objection)	Arguments
4	402	shri Ramnarayan s/o shri Gangaram (Objection)	Arguments
5	403	shri Sagar s/o shri Naranji (Objection)	Arguments
6	404	Prabhunath Singh s/o shri Madhu Singh (Objection)	Arguments
7	405	karan Singh s/o shri Bhagirath (Objection)	Arguments
8	406	Rodmal s/o shri Laxman Ji (Objection)	Arguments
9	407	Kailash Narayan s/o shri Durga Prasad (Objection)	Arguments
10	408	Mandeep Singh Khillon Advocate (Objection)	Arguments
11	309	Synergyone Infrastructure & Projects	Arguments
12	446	Nirmal Chhaya Flat Owners Welfare Society	Arguments
13	447	Hemraj and others of Nirmal Chhaya	Arguments
14	448	Virender Gandhi and others of Nirmal Chhaya	Arguments
15	449	Deepa Bhatnagar and others of Nirmal Chhaya	Arguments